

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Connect Wind (India) Pvt. Ltd.

MAIN PETITION NUMBER : CP(IB)/209(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/832(CHE)2024

ORDER

Present: Shri. Ramakrishnan Sadasivan, IRP in person.

This application has been filed to take on record the constitution of CoC and the List of Creditors as on 26.03.2024.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs